

**In the National Company Law Tribunal, Jaipur**

**Item No. 121**

**IA No. 52/JPR/2018**

**CP No. 24/241-242/JPR/2018**

**UNDER SECTION 241-242 OF COMPANIES ACT, 2013**

**In the matter of:**

**Mr. Naresh Chander Ralhan & Ors. ....Applicant/Petitioners**

**VS.**

**NR Switch-N Radio Services Pvt. Ltd. & Ors. ....Respondent**

**Order delivered on 22.08.2019**

**Coram: DR. POONDLA BHASKARA MOHAN, JUDICIAL MEMBER  
SH. RAGHU NAYYAR, TECHNICAL MEMBER**

For Petitioner (s) : Sandeep Taneja, Adv.  
For Respondent(s) : K.J. Mehta, Adv.

**ORDER**

List this matter together with CP No. 253/PB/2018 on 27.08.2019.

Sd-

**(SHRI RAGHU NAYYAR)  
TECHNICAL MEMBER**

Sd-

**(DR. POONDLA BHASKARA MOHAN)  
JUDICIAL MEMBER**